

(b) No, Sir.

(c) Does not arise.

आकाशवाणी में संचार प्रबन्धकों की संख्या

653. श्री मोहन स्वरूप : क्या सूचना और प्रसारण तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों से आकाशवाणी में कितने संचार प्रबन्धक तदर्थ आधार पर कार्यक्रम प्रबन्धक के रूप में कार्य कर रहे हैं ;

(ख) उन्हें इतनी लम्बी अवधि तक तदर्थ आधार पर रखने के क्या कारण और औचित्य हैं ; और

(ग) उन्हें स्थायी बनाने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) :

(क) 43.

(ख) प्रोग्राम एक्जीक्यूटिव के पदों संबंधी भर्ती नियमों के बारे में अंतिम निर्णय लिए जाने तक रिक्त स्थानों को भरने के लिए तदर्थ नियुक्तियां करनी पड़ी ।

(ग) उन्हें स्थायी करने का प्रश्न नहीं उठता, क्योंकि वे तदर्थ आधार पर पदोन्नत किए गए हैं ।

आकाशवाणी में हिन्दी के स्टेनोग्राफरों को अग्रिम वार्षिक वृद्धियां देना

654. श्री मोहन स्वरूप : क्या सूचना और प्रसारण तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी में 120 शब्द प्रति-मिनट की गति से शार्टहेन्ड की परीक्षा पास कर लेने पर अंग्रेजी के स्टेनोग्राफरों को चार अग्रिम वार्षिक वृद्धियां दी जाती है जबकि इतनी ही दक्षता रखने वाले हिन्दी के स्टेनोग्राफरों को स्पष्टीकरण मंगाने के बहाने एक

लम्बी अवधि से उक्त लाभ से वंचित रखा गया है ;

(ख) यदि हां, तो विलम्ब के कारण क्या है ;

(ग) क्या 120 शब्द प्रति मिनट की गति से परीक्षा पास कर लेने वाले हिन्दी स्टेनोग्राफरों को भी 28 फरवरी, 1967 से चार अग्रिम वार्षिक वृद्धियां दी जायेंगी जैसा कि अंग्रेजी के स्टेनोग्राफरों के मामले में किया गया है ;

(घ) यदि उपरोक्त भाग (ग) का उत्तर नकारात्मक है, तो निर्णय लेने में विलम्ब होने वाली हानि को सरकार का विचार किस प्रकार पूरा करने का है ; और

(ङ) यदि संचार हिन्दी और अंग्रेजी के स्टेनोग्राफरों के बीच इस असमानता को दूर नहीं करती तो इसकी जिम्मेदारी किस पर है ?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कु० गुजराल) :
(क) से (ङ). आकाशवाणी के अर्धानस्थ कार्यालयों के जूनियर अंग्रेजी स्टेनोग्राफरों को निर्धारित गति पर डिक्टेशन टेस्ट पास करने पर अग्रिम वेतन वृद्धियों मंजूर की गई हैं । हिन्दी स्टेनोग्राफरों सहित भारतीय भाषाओं के स्टेनोग्राफरों को भी इसी प्रकार की रियायत देने का प्रश्न सरकार के सक्रिय रूप से विचाराधीन है । क्योंकि यह सामान्य मामला है और इसमें अन्य मंत्रालयों के साथ विचार विमर्श की आवश्यकता है, अतएव इसमें देरी होना अनिवार्य है ।

Mode of Granting Earned Leave to Collieries Workers

655. SHRI A. K. GOPALAN :
SHRI P. P. ESTHOSE :
SHRI P. RAMAMURTI :
SHRI K. ANIRUDHAN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the mode of granting earned leave to

surface and underground workers working in the collieries ;

(b) whether it is the same as recommended by the Coal Wage Board ;

(c) if not, the reason thereof ; and

(d) the steps Government propose to take to grant leave to colliery workers as per the recommendations of the Coal Wage Board ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) to (c). The Mines Act, 1952, lays down the quantum of annual leave with wages admissible to persons employed below ground in a mine and others. The Wage Board for Coal Industry had made certain recommendations for grant of a higher quantum of annual leave with wages and some additional benefits like paid festival holidays, casual leave, sick-leave etc. Government has accepted the recommendations regarding grant of paid festival holidays and sick-leave (without the provision for accumulation). The recommendations relating to grant of casual leave and increase in the present level of annual leave with wages, have not been accepted because of their adverse effect on production and wage costs.

(d) Implementation of the accepted recommendations concerning leave has to be secured in the same manner as in the case of other recommendations of the Wage Board, viz., through persuasion and advice.

Non-Broadcast of Bye-Election Result of Malampuzha Constituency in Kerala

656. SHRI P. P. ESTHOSE :
SHRI K. M. ABRAHAM :
SHRI E. K. NAYAR :
SHRI C. K. CHAKRAPANI :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the bye-election result of Malampuzha constituency in Kerala was not announced in Malayalam News Bulletin by A.I.R. ; and

(b) if so, the reasons of keeping silence over the result on such an important provincial news in regional languages news bulletin ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) This news item was broadcast in regional news bulletin in Malayalam from Trivandrum at 1805 hours on 30th September, 1969. But it was not included in the Malayalam bulletin from Delhi.

(b) The omission of this item in the Malayalam news bulletin from Delhi was a lapse for which AIR has been advised to be more careful in future.

Recommendations of the Agricultural Prices Commission

657. SHRI VIRENDRAKUMAR SHAH: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the economic logic behind the recommendations of the Agricultural Prices Commission on the price policy of the forthcoming Kharif season is unexceptionable ;

(b) whether he has decided to accept them and will also persuade the State Governments to implement them ; and

(c) if not, the reasons for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) While recommending the procurement prices the Agricultural Prices Commission no doubt takes into consideration relevant factors like cost of production, crop prospects, weather conditions, deficit or surplus nature of the State, trend in market prices, the requirements of public distribution as well as buffer stock. However, it is possible to have views different from that of the Commission which may also deserve consideration.

(b) and (c). The recommendations of the Commission are discussed in the Chief Ministers' Conference and the prices are ultimately fixed keeping in view the recommendations of the Commission as well as the views of the State Governments.